

Sl. No.	States/UTs	Minimum Wages for Agricultural Workers
29	Delhi . . . . .	Rs. 53.15 per day.
30	Daman & Diu . . . . .	Rs. 22.00 per day.
31	Lakshadweep . . . . .	Rs. 39.00 per day.
32	<i>Pondicherry</i>	
	(i) Pondicherry Region . . . . .	Rs. 14.00 per day.
	(ii) Mahe Region . . . . .	Rs. 12.00 per day for light work Rs. 15.00 per day for hard work
	(iii) Uanam Region . . . . .	Rs. 11.00 per day.
	(iv) Karaikal . . . . .	Rs. 14.00 per day or 7 litre paddy plus Rs. 4.90 per day.

#### Handloom Weavers in the Country

7409 SHRI BHAGABAN MAJHI: Will the Minister of LA- / BOUR be pleased to state:

- the State-wise number of handloom weavers in the country;
- the various welfare measures adopted during the last three years for these handloom weavers;
- the amount sanctioned under various schemes for the welfare of

handloom weavers during these years; and

- the State-wise details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (d) State-wise number of hand-loom weavers in the country and the amount sanctioned under various schemes for the Welfare of handloom weavers during the last three years is as under:—

(Rs. in lakhs)

S. No.	State	Number of handloom weavers (as per 1987-88 census of handlooms in India.)	Amount sanctioned during the last three years (1991-92, 1992-93 and 1993-94)			
			Schemes			
1	2	3	Workshed-cum-Housing Scheme	Thrift Bund Scheme	Health Package Scheme	Group Insurance Scheme
1	Andhra Pradesh . . . . .	219122	241.785	85,57,790	50.00	27.60
2	Arunachal Pradesh . . . . .	545	..	..	..	..
3	Assam . . . . .	334252	94.67	3.71	95.725	..
4	Bihar . . . . .	76354	89.00	18.00	59.17	..
5	Gujarat . . . . .	23007	..	..	..	..

1	2		4	5	6	7
6	Haryana . . . .	17429	..	..	..	..
7	Himachal Pradesh . . . .	6099	59.20	..	..	..
8	Jammu & Kashmir . . . .	20493	8.76	..	14.99	..
9	Karnataka . . . .	83395	159.135	19,30,550	21.40	10.00
10	Kerala . . . .	46092	99.3397	..	43.20	..
11	Madhya Pradesh . . . .	29858	65.52	..	11.55	..
12	Maharashtra . . . .	66270	..	16,23,015	..	..
13	Manipur . . . .	107148	30.00	1,28,250	38.08	..
14	Meghalaya . . . .	420	..	..	..	..
15	Mizoram . . . .	2074	6.80	..	..	..
16	Nagaland . . . .	26899	..	..	..	..
17	Orissa . . . .	88405	149.00	25.00	61.80	8.80
18	Punjab . . . .	10106	..	..	..	..
19	Rajasthan . . . .	31916	48.43	1,65,362	20.00	..
20	Tamil Nadu . . . .	398647	205.50	2,38,05,995	70.20	56.319
21	Tripura . . . .	17216	16.50	..	3.15	..
22	Uttar Pradesh . . . .	270212	321.25	17.46	248.778	12.00
23	West Bengal . . . .	304845	32.00	20.00	34.30	0.40
24	Goa . . . .	28	..	..	..	..
25	Delhi . . . .	7654	..	..	..	..
26	Pondicherry . . . .	4364	..	..	..	..
		<b>2242860</b>	<b>1626.8897</b>	<b>446.27943</b>	<b>782.243</b>	<b>115.119</b>

**Loss of Mandays**

7410. SHRI BHAGABAN MA-MAJHI:  
Will the Minister of LABOUR be pleased to state:

(a) whether Government have made any review on the loss of man-days;

(b) if so the position during 1992-93 and so far in 1994;

(c) the various steps taken to establish better Industrial relations

so that the loss of mandays comes down; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (SHRI PABAN SINGH  
GHATOWAR):

(a) to (d) The Labour Bureau collects information on loss of mandays due to strikes and lockouts. An analysis on the loss of mandays is published in the Annual Report of the Ministry of Labour. The following table shows the number of mandays lost due to